

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

31.

C.P.(IB)/168(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.04.2024**

NAME OF THE PARTIES:

Punjab National Bank
(through Resolution Professional
Nishant Agrawal)

Vs

Mrs. Nandita Sunil Kumar Trivedi

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Vedanshi Shah i/b Mahalakshmi Ganpathy, Ld. Counsel for the Financial Creditor present. Mr. Utkarsh Sunil Trivedi, Respondent/Personal Guarantor present in person.
2. Counsel for the Financial Creditor sent the Demand Notice and Petition through RPAD and proof of service of RPAD is awaited. Two weeks' time is granted for filing proof of service.
3. List this matter on **05.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)